

Sl. No.7

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.07.2024 AT 01:45 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/73/9/AMR/2020	Admitted	9 of IBC	Khetulal Pugalia and Sons (HUF) Vs Sri Lakshmi Srinivasa Jute Mills Pvt Ltd
	Inv. P (IBC)/3/2024 in IA (IBC)/305/2023 in IA (IBC)/183/2022	U/s 60(5) IBC 2016 r/w Rule 11 of NCLT Rules, 2016	Regional PF Commissioner-II, EPFO Vs M Madhusudhana Reddy, Monitoring Agent for M/s. Sri Lakshmi Srinivasa Jute Mills Pvt. Ltd.(RP) and Agrigo Trading Pvt. Ltd rep.by Grandhi Venkata Ramana

ORDER

Inv. P (IBC)/3/2024 in IA (IBC)/305/2023 in IA (IBC)/183/2022:

Present:

None appears for both the parties.

Vakalath and counter of R1 & R2 not filed. For filing vakalath and counter of R1 & R2, list the matter on 20.08.2024.

Sdk

SANJAY PURI
MEMBER (TECHNICAL)

Sdk

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)